

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2016
CA NO.

CORAM:



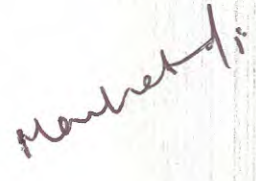
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Sh. Rajeev Behl
V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.k. Gupta	Advocate	Peetharu	
2.	Jayant metta	Adv.	Respondents 1-4	
3.	Digvij Pathak	Adv.		
4.	Aditya Singhal	Adv.		
	Shweta Sharma	Adv.	R-5	
5.	Mansha Anand	Adv.		

ORDER

For order see C.P. No. 28(ND)/2016.